

**Fake Pension Cases**

85. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

(a) whether about 2800 persons are getting fake pensions of Nagar Nigam in Uttar Pradesh;

(b) whether any enquiry was conducted by the State Government in this regard;

(c) if so, the results thereof and the action taken so far on the accused; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (d). Under the provisions of the Constitution of India, the State Pensions are the concern of the respective State Governments.

Therefore, the information as asked for is not available with the Central Government. However, to the extent possible, the information will be collected from the State Government of Uttar Pradesh and laid on the Table of the House.

**Modernisation of NTC Mills**

86. SHRI BASUDEB ACHARIA : Will the Minister of TEXTILES be pleased to state :

(a) whether the revival package which was approved earlier for NTC mills is likely to be implemented;

(b) if so, the details thereof; and

(c) the steps proposed to be taken by the Government for modernisation of sick units of National Textile Corporation?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) to (c). Government approved a revised Turn Around Plan for modernisation of NTC mills, involving modernisation of 79 mills at an outlay of Rs. 2005.72 crores restructuring of 36 unviable mills into 18 viable units, etc. The funds for modernisation are expected to be met out of the proceeds from sale of surplus lands and assets of NTC mills. Since 8 out of the 9 subsidiary corporations of NTC are before the BIFR, the revised Turn Around Plan has been placed before the BIFR for their approval. Pending approval of the modernisation/rehabilitation plan by the BIFR, Government are meeting the shortfall faced by NTC in meeting the requirements of its wages/salaries.

**[Translation]****Agricultural production**

87. KUMARI UMA BHARATI :  
DR. MAHADEEPAK SINGH SHAKYA :  
SHRI PANKAJ CHOWDHARY :  
SHRI NAWAL KISHORE RAI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Agriculture sector has been benefited by the implementation of economic reform measures during the last few years;

(b) if so, the details thereof;

(c) whether annual agricultural production has also increased during the previous years;

(d) if so, the annual rate of production in the country during the eighth plan period year-wise;

(e) the rate of increase in the annual production as compared to the seventh five year plan; and

(f) the target of annual production rate fixed by the end of this century?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). Yes, Sir. The agriculture sector has been benefitted through adequate availability of imported inputs at competitive prices and from higher prices of exported commodities. The farmers have also been benefitted from liberalisation of domestic trade.

(c) and (d). The average annual growth in agricultural production based on the index of agricultural production is estimated to be 4.1 percent in 1992-93, 3.6 percent in 1993-94, 4.6 percent in 1994-95 and almost one percent in 1995-96.

(e) The average annual rate of increase in agricultural production during the seventh five year plan was estimated at 4.0 percent.

(f) The target of annual rate of increase in agricultural production beyond the eighth plan period is yet to be decided.

**[English]****Kaziranga National Park**

88. SHRI KESHAB MAHANTA :  
DR. ARUN KUMAR SARMA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have received several complaints in regard to incidents of illegal hunting and felling of trees in the Kaziranga National Park in Assam;

- (b) if so, the details thereof; and  
(c) the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (c). The Chief Wildlife Warden (CWLW), Government of Assam has reported that no complaints have been received regarding illegal hunting and felling of trees inside Kaziranga National Park. However, poaching of rhinos takes place sporadically and the number of rhinos killed in the park during the last three years is as follows .

Year	No. of Rhinos poached
1993	40
1994	14
1995	27
1996	15 (till 24.6.96)

The Chief Wildlife Warden, Assam has further informed that action is taken against the offenders under law and during the current year six poachers have been killed and arms and ammunitions recovered from them. Day and night patrolling by Home Guards and Departmental staff has also been stepped-up for strengthening the protection and enforcement measures

[Translation]

#### Poultry Complexes

89. DR BALIRAM : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state

(a) whether it is a fact that the Government has a scheme for setting up Poultry Complex in some States,

(b) whether the Government have received any proposal for setting up a Poultry Complex in Jammuanwa Gramsabha of Azamgarh in Uttar Pradesh

(c) if so, when this Poultry Complex will be set up

(d) the details of the States and places where approval has already been given by the Government for setting up a poultry Complex; and

(e) the time by which these Poultry Complex will be set up by the Government in the Jammuanwa Gramsabha of Azamgarh?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (DR. BAGHUVANSH PRASAD SINGH) : (a) Yes please

(b) Yes

(c) The matter is under the consideration of Government.

(d) None so far.

(e) After the Approval.

#### 'Steel Plants in Orissa'

91. DR. KRUPASINDHU BHOI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether environmental clearance has been given for the steel plants proposed to be set up at gopalpur and at other places in Orissa,

(b) if so, the details thereof;

(c) if not, the reasons for the delay in giving clearance; and

(d) the details of applications submitted by private as well as public sector for giving clearance to set up Steel Plants in Orissa ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (d). A proposal of M/s Tata Iron and Steel Ltd. to set up an Integrated Steel Plant at Gopalpur, Orissa has been received in this Ministry only recently. The status of other applications for steel plants in Orissa is enclosed as *Statement*

#### STATEMENT

##### *Details of Applications for Setting up Steel Plants in Orissa*

S No	Name of Project	Date of Receipt	Status
1	0.5 MTPA Steel Plant of M/s Mid East Integrated Steel Plant at Jajpur		Environmental clearance issued on 15.6.95
2	1.0 MTPA Steel Plant of M/s Neelanchal Ispat Nigam Ltd at Daitari, Orissa	2.12.94	Considered by Expert Committee (Industry) Under process for decision
3	1.0 MTPA Integrated Steel plant of M/s Mid East Integrated Steel Limited & 2.5 MTPA Steel Plant of M/s MESCO Kalinga at Jajpur, Orissa	5.2.96	Considered by the Expert Committee Under process for decision